

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7930/2024 BLAPL/2471/2024	RAJA KADRAKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000064/2023
2	D-BLAPL/7932/2024 BLAPL/2472/2024	AKASH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.R.P.S.,BERHAMPUR /16 /2024 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000007/2024
3	D-BLAPL/7936/2024 BLAPL/2473/2024	HASIBUL SK. VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000085/2023
4	D-BLAPL/7948/2024 BLAPL/2474/2024	MUNA MISHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /162 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000079/2023
5	D-BLAPL/7971/2024 BLAPL/2475/2024	SUMANTA KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAXMISAGAR P.S. /365 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000859/2023
6	D-BLAPL/8060/2024 BLAPL/2476/2024	SIPUN PATTNAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /183 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000003/2024
7	D-BLAPL/8063/2024 BLAPL/2477/2024	SABITA NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /183 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000003/2024
8	D-BLAPL/8065/2024 BLAPL/2478/2024	DEBENDRA PRUSTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapal) TR/0000039/2024
9	D-BLAPL/8144/2024 BLAPL/2479/2024	BABLU JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	DAITARI /70 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000802/2023
10	D-BLAPL/8071/2024 BLAPL/2480/2024	BHAJA@BHAJAMANA MIRDHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DUNGURIPALI /191 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000014/2022
11	D-BLAPL/8145/2024 BLAPL/2481/2024	NITYANANDA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000002/2024

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12	D-BLAPL/8109/2024 BLAPL/2482/2024	FULAMANI TUDU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /89 /2003 3RD ADDL DISTRICT JUDGE, BALASORE ST/0000329/2023
13	D-BLAPL/8146/2024 BLAPL/2483/2024	PRADEEP TANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /63 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000124/2024
14	D-BLAPL/8149/2024 BLAPL/2484/2024	RUDRAMANI BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /60 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000111/2024
15	D-BLAPL/8155/2024 BLAPL/2485/2024	BAPI MALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /156 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000260/2024
16	D-BLAPL/8186/2024 BLAPL/2486/2024	SITAKANTA OJHA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NEMALO /173 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001124/2023
17	D-BLAPL/8195/2024 BLAPL/2487/2024	SEBASTIKA BIBAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000012/2024
18	D-BLAPL/8134/2024 BLAPL/2488/2024	DILLIP KUMAR LAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	AIR FIELD P.S. /277 /2023 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000571/2023
19	D-BLAPL/8196/2024 BLAPL/2489/2024	PABITRA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) 2(A)CC/0000005/2024
20	D-BLAPL/8136/2024 BLAPL/2490/2024	PRASAD GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /197 /2022 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000264/2022
21	D-BLAPL/8139/2024 BLAPL/2491/2024	DEBASISH NARENDRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BADAGODA P.S. /465 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000784/2023
22	D-BLAPL/8140/2024 BLAPL/2492/2024	DULLAV SAHU@DURLABH SAHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000173/2024
23	D-BLAPL/8124/2024	PURNA CHANDRA BEHERA	SANJIB KUMAR BHANJADEO	//0

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	BLAPL/2493/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000034/2024
24	D-BLAPL/8143/2024 BLAPL/2494/2024	NETRAM DAS VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /215 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001536/2023
25	D-BLAPL/8160/2024 BLAPL/2495/2024	PINTU KABASI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
26	D-BLAPL/5970/2024 BLAPL/2496/2024	GURU DORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SPL. 2(a)C.C./0000003/2024 CHITRAKONDA /133 /2021
27	D-BLAPL/8188/2024 BLAPL/2497/2024	DIPU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000947/2021 FATEGARH /32 /2024
28	D-BLAPL/8189/2024 BLAPL/2498/2024	SLOK @ JAGANNATH PRASAD MOHANTY VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	JMFC, BHAPUR(Nayagarh) GR/0000031/2024 AIRPORT /331 /2023
29	D-BLAPL/5971/2024 BLAPL/2499/2024	TIRUPATI KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001261/2023
30	D-BLAPL/8198/2024 BLAPL/2500/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /133 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000947/2021
31	D-BLAPL/6384/2024 BLAPL/2501/2024	TAPAN DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	HARABHANGA /143 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000320/2023
32	D-BLAPL/8199/2024 BLAPL/2502/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
33	D-BLAPL/7593/2024 BLAPL/2503/2024	OM PRAKASH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PURUNAKATAK /176 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000314/2023
34	D-BLAPL/7876/2024 BLAPL/2504/2024	BIRAT JAL VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	G.R.P.S. (TITILAGARH) /28 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH) GR/0000166/2014
				SAINTALA /7 /2019 J.M.F.C.,SAINTALA(Balangir)

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35	D-BLAPL/8202/2024 BLAPL/2505/2024	STATE OF ODISHA PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000008/2019 HARABHANGA /142 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000304/2023
36	D-BLAPL/7944/2024 BLAPL/2506/2024	RABINDRA SAHOO@MANGULI@MANGULIA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SALIPUR /331 /2023 A.D.J. SALIPUR(Cuttack) ST/0000024/2024
37	D-BLAPL/8216/2024 BLAPL/2507/2024	SITAKANTA DIGAL @ SITU VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /203 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000080/2023
38	D-BLAPL/8030/2024 BLAPL/2508/2024	SAHADEB TEJI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /155 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000009/2023
39	D-BLAPL/7917/2024 BLAPL/2509/2024	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000472/2023
40	D-BLAPL/8117/2024 BLAPL/2510/2024	SUJAYA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000003/2024
41	D-BLAPL/7783/2024 BLAPL/2511/2024	LIPU NAHAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /339 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000087/2023
42	D-BLAPL/4522/2024 BLAPL/2512/2024	RABINDRA JENA VS STATE OF ODISHA	SAROJ BARIK VS	BASTA /211 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000495/2023
43	D-BLAPL/7079/2024 BLAPL/2513/2024	RAJIB KUMAR PRASAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JEYPORE SADAR /336 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko)
44	D-BLAPL/7862/2024 BLAPL/2514/2024	BIJAY KUMAR KHATOI @ KUNDURA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GR/0001129/2023 GOP /249 /2023 J.M.F.C.,KONARK(Puri)
45	D-BLAPL/7414/2024 BLAPL/2515/2024	CHANDAN@SUBAS NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0000439/2023 DHENKANAL SADAR /173 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000346/2021

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46	D-BLAPL/7416/2024 BLAPL/2516/2024	AJAYA KUMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000009/2024
47	D-BLAPL/7623/2024 BLAPL/2517/2024	DINESH KUMAR VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /122 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000112/2020
48	D-BLAPL/7622/2024 BLAPL/2518/2024	LABA KHILLA @ LABA KHARA VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /57 /2019 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000024/2019
49	D-BLAPL/7066/2024 BLAPL/2519/2024	OKIL ARISAL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	KHURDA SADAR /69 /2012 S.D.J.M.,KHURDA(Khordha) GR/0000453/2012
50	D-BLAPL/7901/2024 BLAPL/2520/2024	RAJ NISHAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000068/2023
51	D-BLAPL/7373/2024 BLAPL/2521/2024	PRAKASH PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /774 /2023 J.M.F.C,TANGI(Khordha) GR/0000760/2023
52	D-BLAPL/7656/2024 BLAPL/2522/2024	DURJAN NISAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000029/2022
53	D-BLAPL/8055/2024 BLAPL/2523/2024	ANISH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	SORO /829 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001510/2023
54	D-BLAPL/8122/2024 BLAPL/2524/2024	SIBA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /86 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000018/2023
55	D-BLAPL/7690/2024 BLAPL/2525/2024	LINKAN TURUK VS STATE OF ODISHA	GOUTAM LENKA VS	TIKIRI /31 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000003/2024
56	D-BLAPL/7691/2024 BLAPL/2526/2024	RAHIM KUMAR BENIA@RAHIM KUMAR BENIYA VS STATE OF ODISHA	GOUTAM LENKA VS	TIKIRI /31 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000003/2024
57	D-BLAPL/8205/2024	ABHIMANYU SWAIN @ KALIA	SHAKTI PRASAD DAS	PIPLI /154 /2020

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	BLAPL/2527/2024	VS STATE OF ODISHA	VS	2ND A.D.J.,PURI(Puri) ST/000014/2021
58	D-BLAPL/7488/2024 BLAPL/2528/2024	S. BABAJI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	GOPALPUR /465 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001940/2023
59	D-BLAPL/8207/2024 BLAPL/2529/2024	JAIHIND RAJPUT @ JAYHIND RAJPUT VS STATE OF ODISHA	GYANALOKA MOHANTY VS	GOCHHAPADA /58 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000072/2023
60	D-BLAPL/8228/2024 BLAPL/2530/2024	MITHUNA MAHANKUDA@MITINA@MITUNA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BAIDYANATHPUR /108 /2020 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000022/2021
61	D-BLAPL/7735/2024 BLAPL/2531/2024	ARUN KUMAR MAHANTA VS STATE OF ODISHA	DEVASHIS PANDA VS	G.R.P.S.BALASORE /64 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000275/2023
62	D-BLAPL/8235/2024 BLAPL/2532/2024	NABAJYOTI BARIK@GUDU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /60 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000158/2024
63	D-BLAPL/7762/2024 BLAPL/2533/2024	SANTOSH TANDI VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /375 /2023 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000140/2023
64	D-BLAPL/8244/2024 BLAPL/2534/2024	MANTU@PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /328 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000004/2024
65	D-CMAPL/11781/2024 CMAPL/66/2024	BAYAMANA PANDA VS STATE OF ODISHA	ADV. VS	// () //
66	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI VS DEBMANI ATHA	DAYANANDA MOHAPATRA VS	// () //
67	D-CMAPL/12160/2024 CMAPL/68/2024	GANESH KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	// () //
68	D-CMP/11613/2024 CMP/249/2024	PRASANTA KUMAR DAS VS	J.P.CHOWDHURY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur)

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69	D-CMP/9223/2024 CMP/250/2024	BICHITRANANDA DAS CHHABITA MARTHA VS SISIRA KANTA SWAIN	PRONOY MOHANTY VS	CS/0000136/2011 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
70	D-CMP/8642/2024 CMP/251/2024	BIKRAM KUMAR PATTANAIAK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	CS/0000357/2020 // SR CIVIL JUDGE (COMMERCIAL COUR
71	D-CMP/11836/2024 CMP/252/2024	MAMATA DAS VS PANKAJINI PADHI	SUDEEP KUMAR SARANGI VS	CS/0000098/2022 // DISTRICT & SESSIONS JUDGE,SAMBAL
72	D-CMP/11301/2024 CMP/253/2024	CHANDRAKALA LATH VS ANITA TOLASARIA	PRAKASH KUMAR MISHRA VS	RFA/0000011/2023 // CIVIL JUDGE (SD),SAMBALPUR(Sambal
73	D-CMP/9670/2024 CMP/254/2024	SIBA @ SADASIVA SAHOO VS LINGARAJ SAHOO	BISWAJIT PASAYAT VS	CS/0000039/2008 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
74	D-CMP/10328/2024 CMP/255/2024	SULOCHANA PAITAL VS SANJAY SHARMA	RAGHUNATH BISWAL VS	CS/0000534/2013 // 1ST ADJ,CUTTACK(Cuttack)
75	D-CMP/9687/2024 CMP/256/2024	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	Fao/0000065/2021 // DISTRICT & SESSIONS JUDGE,JAGATSI
76	D-CMP/8106/2024 CMP/257/2024	GURUCHARAN BEHERA VS BISIKESAN MAHAKUD	RAJIV KUMAR MAHANTA VS	RFA/0000031/2019 // CIVIL JUDGE (SD),CHAMPUA(Kendujhar
77	D-CMP/7169/2024 CMP/258/2024	RAM GOPAL GUPTA VS SRI SRI LOKANATH MAHAPRABHU	BISWAJIT MOHAPATRA VS	CS/0000065/2010 // CIVIL JUDGE (SD),BALASORE(Baleshwa
78	D-CONTC/11561/2024 CONTC/1919/2024	SHISHIR KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	IA/0000229/2021 // ()
79	D-CONTC/11564/2024 CONTC/1920/2024	SUSANTA KANHAR VS ANU GARG, I.A.S.	ADV. VS	// () //

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80	D-CONTC/11566/2024 CONTC/1921/2024	HALU MALLICK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/12030/2024 CONTC/1922/2024	ARJUNA MALLICK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/12033/2024 CONTC/1923/2024	BIRENDRA KUMAR MUDULI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/12036/2024 CONTC/1924/2024	GANESH CHANDRA MALLICK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/12065/2024 CONTC/1925/2024	BIJAY KUMAR PARIDA VS ANU GARG, ADDL. CHIEF SECY., PRINCIPAL SECY., W.R. DEPT.	ADV. VS	// 0 //
85	D-CONTC/12114/2024 CONTC/1926/2024	MOHAMMAD MUJMIL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/12141/2024 CONTC/1927/2024	JHUMURI DAS VS TARINI RANJAN RAY, TAHASILDAR, JAGATSINGHPUR	ADV VS	// 0 //
87	D-CONTC/12031/2024 CONTC/1928/2024	BRAMHANANDA DASH PATTAJOSHY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
88	D-CONTC/11554/2024 CONTC/1929/2024	PITAMBAR NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/9172/2024 CONTC/1930/2024	ASHOK KUMAR PARIJA VS BHAWANI SHANKAR CHAYNI, IAS	ADV. VS	// 0 //
90	D-CONTC/11557/2024 CONTC/1931/2024	PRADEEP NAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/12104/2024	ADIKANDA MISHRA	ADV	//

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	CONTC/1932/2024	VS	VS	0
		ANU GARG, I.A.S.		//
92	D-CONTC/12102/2024	BHAGIRATHI MOHARANA	ADV	//
	CONTC/1933/2024	VS	VS	0
		ANU GARG, I.A.S.		//
93	D-CONTC/10609/2024	PADMANAV HOTA	ADV.	//
	CONTC/1934/2024	VS	VS	0
		D.RAJESH, I.F.S.		//
94	D-CONTC/11066/2024	AJAYA KUMAR MOHANTY	ADV.	//
	CONTC/1935/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
95	D-CONTC/12099/2024	KANHU CHARAN NAYAK	ADV	//
	CONTC/1936/2024	VS	VS	0
		SATYABRATA SAHU, ADDL., CHIEF SECY., TO GOVT., R AND D.M, DEPT.		//
96	D-CONTC/11844/2024	SAILENDRA KUMAR SWAIN	ADV.	//
	CONTC/1937/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
97	D-CONTC/11843/2024	RAGHUNATH MOHANTY	ADV.	//
	CONTC/1938/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
98	D-CONTC/11842/2024	SATYARANJAN DAS	ADV	//
	CONTC/1939/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
99	D-CONTC/11841/2024	SARAT CHANDRA SWAIN	ADV	//
	CONTC/1940/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
100	D-CONTC/4163/2024	UDAYANATH BEHERA	ADV.	//
	CONTC/1941/2024	VS	VS	0
		BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA		//
101	D-CONTC/8722/2024	GATISWAR BEHERA	ADV.	//
	CONTC/1942/2024	VS	VS	0
		DIRECTOR, SECONDARY EDUCATION, ODISHA		//
102	D-CONTC/11754/2024	JYOTSHNARANI MISHRA	ADV.	//
	CONTC/1943/2024	VS	VS	0

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103	D-CONTC/8714/2024 CONTC/1944/2024	PUSPANJALI PANDA, TAHASILDAR, BALANGIR DR.PRADIP KUMAR DAS VS BHABANI SHANKAR CHAINI, DIRECTOR, HIGHER EDUCATION, ODISHA	ADV. VS	// // ()
104	D-CONTC/8748/2024 CONTC/1945/2024	RAGHUNATH SAHOO VS GANAPATI GIRI, TAHASILDAR, BASTA	ADV. VS	// // ()
105	D-CONTC/10121/2024 CONTC/1946/2024	RANGADHAR MAHANTA VS GOURIRANI NAIK, D.E.O, KEONJHAR	ADV VS	// // ()
106	D-CONTC/8684/2024 CONTC/1947/2024	DOLAMANI BHOI VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// // ()
107	D-CONTC/7135/2024 CONTC/1948/2024	SARAT CHANDRA NAYAK VS ASWATHY S, I.A.S.	ADV VS	// // ()
108	D-CONTC/7402/2024 CONTC/1949/2024	PADMA CHARAN BEHERA VS SATYABRATA SAHU, I.A.S.	UMA CHARAN MISHRA VS	// // ()
109	D-CONTC/5521/2024 CONTC/1950/2024	BAIDHAR NAYAK VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// // ()
110	D-CONTC/12480/2024 CONTC/1951/2024	SHYAMSUNDAR DASH VS PABITRA MOHAN PADHAN, DWO, O/O COLLECTOR AND DIST. MAGISTRATE, SUNDARGARH	SARATHI JYOTI MOHANTY VS	// // ()
111	D-CONTC/12322/2024 CONTC/1952/2024	JHUNULATA DAS VS DR. BHAWANI SANKAR CHAINI,O.A.S.	ADV VS	// // ()
112	D-CONTC/12275/2024 CONTC/1953/2024	BASANTA KUMAR PRADHAN VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR, KHORDHA	ADV VS	// // ()
113	D-CONTC/11901/2024 CONTC/1954/2024	JYOTIRANJAN JENA VS SATYABRATA BHOI, I.P.S.	ADV VS	// // ()

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114	D-CONTC/11899/2024 CONTC/1955/2024	AMAR ANAN PATTANAIAK VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// () //
115	D-CONTC/11895/2024 CONTC/1956/2024	KALI PRASAD DEHURY VS SATYABRATA SAHU, I.A.S.	ADV VS	// () //
116	D-CONTC/12026/2024 CONTC/1957/2024	SUDHIR KUMAR CHOUDHURY VS ARAVINDA AGRAWAL, COMMNR., CUM SECY., TO GOVT., H.E DEPT.	PURNA CHANDRA BEHERA VS	// () //
117	D-CONTC/12143/2024 CONTC/1958/2024	SABYASACHI RAUT VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	ADV VS	// () //
118	D-CONTC/12509/2024 CONTC/1959/2024	JYOTIRMAYEE SAHU VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SUMITRA MOHANTY VS	// () //
119	D-CONTC/12516/2024 CONTC/1960/2024	SARAT CHANDRA DAS VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// () //
120	D-CONTC/12505/2024 CONTC/1961/2024	SIMITA SAHU VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	SUMITRA MOHANTY VS	// () //
121	D-CRLA/5860/2024 CRLA/223/2024	MANOJ KUMAR BARIK VS STATE OF ODISHA	ABAKASH NANDA VS	NAYAPALLI P.S. /519 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000565/2023
122	D-CRLA/7533/2024 CRLA/224/2024	ASHOK KUMAR TRIPATHY VS STATE OF ODISHA(VIG.)	S.S.RAY (2) VS	SAMBALPUR VIGILANCE /45 /1994 SPL.JUDGE (VIG), SUNDERGARH(Sunda TR/0000010/1997
123	D-CRLA/7059/2024 CRLA/225/2024	PRAFULLA CHANDRA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	BAIDYANATHPUR /175 /2018 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000041/2019
124	D-CRLA/8339/2024 CRLA/226/2024	SAMEER KUMAR PATTNAIK VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /30 /2014 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000021/2014
125	D-CRLA/8396/2024	SANJIB XESS @ BHAKULU @ SANJEB XESS	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /166 /2018

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	CRLA/227/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000091/2018
126	D-CRLA/8309/2024 CRLA/228/2024	BAGULA @ NRUSINGHA BARIK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BALIPATNA /93 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) CT/0000051/2024
127	D-CRLA/8280/2024 CRLA/229/2024	MANOJ PRADHAN VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /57 /2017 SPECIAL JUDGE (VIGILANCE), PHULBARI GR/0000017/2017
128	D-CRLMA/7568/2024 CRLMA/51/2024	SATYARANJAN SAMAL @ SATYA RANJAN SAMAL VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /240 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000001/2024
129	D-CRLMA/7612/2024 CRLMA/52/2024	PRAMODINI SAHOO VS STATE OF ODISHA	PRABUDDHA KUMAR PATTANAIAK VS	NAYAPALLI P.S. /263 /2017 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0003013/2017
130	D-CRLMA/8095/2024 CRLMA/53/2024	RASHMIKANTA DWIBEDI VS STATE OF ODISHA	RADHIKA HANS VS	GURUDIJHATIA /145 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000564/2022
131	D-CRLMA/6817/2024 CRLMA/54/2024	CHARCHIT MISHRA VS REPUBLIC OF INDIA(CBI)	PUSPAMITRA MOHAPATRA VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000007/2022
132	D-CRLMA/8161/2024 CRLMA/55/2024	MALATI DEVI VS STATE OF ODISHA	ADV VS	BARBIL /169 /2012 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000633/2012
133	D-CRLMC/8248/2024 CRLMC/881/2024	HARIHARA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHOUDWAR /229 /2018 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000096/2018
134	D-CRLMC/6091/2024 CRLMC/882/2024	SUBHENDU KUMAR PRADHAN @ RAJA VS STATE OF ODISHA	DINESH CH. RAY VS	BORIGUMMA /70 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000056/2023
135	D-CRLMC/7686/2024 CRLMC/883/2024	VIBHUTEE KUMAR GUPTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BANDOMUNDA /27 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) ST/0000057/2020
136	D-CRLMC/7638/2024 CRLMC/884/2024	MANORANJAN MOHANTY VS	PRADEEPTA KUMAR BEHERA VS	BALLIGUDA /237 /2023 S.D.J.M.,BALLIGUDA(Kandhamal)

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137	D-CRLMC/4405/2024 CRLMC/885/2024	STATE OF ODISHA BHAGABAT MURMU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	CT/0000445/2023 MAHILA P.S.(BBSR) /106 /2015 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000054/2015
138	D-CRLMC/5404/2024 CRLMC/886/2024	BENEDICT ALOSIS KEREKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 A.D.J.,ANGUL(Anugul) CT/0000002/2021
139	D-CRLMC/5514/2024 CRLMC/887/2024	LINGARAJ PRADHAN @ LINGA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	NIALI /61 /2003 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000274/2023
140	D-CRLMC/6637/2024 CRLMC/888/2024	JAGABANDHU MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI /99 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000023/2020
141	D-CRLMC/6765/2024 CRLMC/889/2024	SYED QUARAR ALAM VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BOUDH /222 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000268/2022
142	D-CRLMC/6551/2024 CRLMC/890/2024	BASANTI PARIDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /103 /2013 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000129/2014
143	D-CRLMC/4550/2024 CRLMC/891/2024	SHASHANK AGRAWAL VS STATE OF ODISHA	PITAMBAR ACHARYA VS	CHANDAPUR /79 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000184/2023
144	D-CRLMP/7826/2024 CRLMP/432/2024	MANORANJAN BARIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 (//
145	D-CRLMP/7989/2024 CRLMP/433/2024	DURGA GHADEI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
146	D-CRLMP/7992/2024 CRLMP/434/2024	SUVASHREE JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
147	D-CRLMP/7991/2024 CRLMP/435/2024	TAPAS KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//

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148	D-CRLMP/7776/2024 CRLMP/436/2024	SANDEEP MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
149	D-CRLMP/8194/2024 CRLMP/437/2024	NAYANA JENA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //
150	D-CRLMP/6774/2024 CRLMP/438/2024	BIJAYA KUMAR SARANGI VS MONALISHA BHATTA	SHIB SHANKAR MOHANTY VS	//0 () //
151	D-CRLMP/6266/2024 CRLMP/439/2024	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	NAWAPARA /76 /2015 () //
152	D-CRLMP/7888/2024 CRLMP/440/2024	SATYA MOHAN SAHOO VS STATE OF ODISHA	GAYATRI PATRA VS	JAJPUR SADAR /207 /2023 () //
153	D-CRLREV/6879/2024 CRLREV/121/2024	NARAYAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /18 /2018 A.D.J.,NAYAGARH(Nayagarh) CRA/0000002/2024
154	D-CRLREV/6674/2024 CRLREV/122/2024	ASHOK KUMAR PANNA VS STATE OF ODISHA	RANJITA SINGH VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,REAMAL(Debagarh) CT/0000437/2023
155	D-MACA/24/2024 MACA/160/2024	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. VS DIVYA KUMAR	PRASANTA KUMAR MAHALI VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000003/2019
156	D-MACA/7103/2024 MACA/161/2024	D.M.,M/S. NATIONAL INSURANCE CO. LTD. VS MADHUSMITA PATRA	PRAKASH KUMAR MOHANTY VS	// III MACT,BALASORE(Baleshwar) Mac/0000228/2017
157	D-MACA/7088/2024 MACA/162/2024	D.M.,M/S. NATIONAL INSURANCE CO. LTD. VS SOMALI SOMYADARSHNI	PRAKASH KUMAR MOHANTY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000094/2017
158	D-MACA/8024/2024 MACA/163/2024	M/S. NATIONAL INSURANCE CO. LTD. VS SUSIL KUMAR PATEL	BIBEKANANDA UDGATA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000067/2018
159	D-MACA/8264/2024	ORIENTAL INSURANCE CO.LTD.,SAMBALPUR	SOMNATH ROY	//

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	MACA/164/2024	VS KALYANI BADHAI	VS	DIST.AND SESSIONS JUDGE,BARGARH Mac/0000040/2021
160	D-MACA/8705/2024 MACA/165/2024	ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS MAKARDWAJA SAHU	SOMNATH ROY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000023/2022
161	D-MACA/8740/2024 MACA/166/2024	LEGAL MANAGER, M/S. UNITED INDIA INSURANCE COMPANY LTD., CUTTACK VS BIKRAM KISHORE MALLIK	PRAKASH KUMAR MOHANTY VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000162/2020
162	D-MACA/10797/2024 MACA/167/2024	D.M..ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS NALINI BHUE@BHOI	DEBI PRASAD DASH VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000028/2020
163	D-MATA/10326/2024 MATA/84/2024	BIKRAM ADITYA JENA VS KAUSALYA MALIK	NITYANANDA BEHURIA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000049/2023
164	D-MATA/9526/2024 MATA/85/2024	PRASHANT KUMAR NAYAK VS SUBHASHREE NAYAK	PREETAM MISHRA VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000043/2022
165	D-RPFAM/6639/2024 RPFAM/64/2024	BANIBHUSAN PRAHARAJ VS RITANJALI PRAHARAJ	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000023/2023
166	D-RSA/4273/2024 RSA/65/2024	GHATESWARA DASH VS DAITARI PATI	SMITA RANJAN PATNAIK VS	// ADDL DIST AND SESSIONS JUDGE,JAIPUR RFA/0000012/2022
167	D-RSA/8154/2024 RSA/66/2024	JAGANNATH SAHU VS PRAKASH CHANDRA SAHU	AMITAV TRIPATHY VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000011/2017
168	D-RSA/12394/2024 RSA/67/2024	DHANESWAR GOUD VS STATE OF ODISHA	ANUP KUMAR SAHOO VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000246/2006
169	D-STREV/10257/2024 STREV/7/2024	M/S.MAHANADI COAL FIELDS LTD., ANGUL VS DEPUTY COMMISSIONER OF CT AND GST, ANGUL	ANUP KUMAR PANDA VS	// () //
170	D-TRP(C)/11382/2024 TRP(C)/74/2024	ANKITA SAMANTARAY VS	BIBHUTI BHUSAN MISHRA VS	// JUDGE,FAMILY COURT,JAGATSINGHPUR

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171	D-TRP(C)/11413/2024 TRP(C)/75/2024	PUNYASLOKA LENKA CHINMAYEE MISHRA VS BADRI NARAYAN DASH	SANJIB KUMAR BHANJADEO VS	CP/0000001/2024 // JUDGE FAMILY COURT,BHUBANESWA
172	D-TRPCRL/6819/2024 TRPCRL/22/2024	BIBHUTI BHUSAN NATH SHARMA VS BHAGYALAXMI NATH	PRATAP KUMAR NAYAK VS	CP/0000416/2023 //0 JUDGE FAMILY COURT, KEONJHAR(Ke
173	D-TRPCRL/7562/2024 TRPCRL/23/2024	MUNA BEHERA VS MINATI BEHERA	LINGARAJ SARANGI VS	Crp/0000108/2023 //0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
174	D-TRPCRL/7639/2024 TRPCRL/24/2024	DR. SATYAPRIYA SINGH VS TAPASWINI KUNDU	TUSAR KUMAR MISHRA VS	MISCA/0000006/2024 MAHILA P.S. BUXIBAZAR /4 /2024 GRAMA NYAYALAYA, KORUKONDA(M
175	D-TRPCRL/7972/2024 TRPCRL/25/2024	BIDYADHAR SAHU @ SAHOO VS RASHMI RANJAN MOHANTY	PRIYA RANJAN SINGH VS	CRMC/0000001/2024 //0 S.D.J.M.,MALKANGIRI(Malkangiri) ICC/0000001/2024
176	D-WA/1414/2024 WA/375/2024	UCO BANK, BALASORE VS RAKESH KUMAR BEHERA	SUNIL KUMAR SWAIN VS	// 0 //
177	D-WA/1420/2024 WA/376/2024	UCO BANK, BALASORE VS AMIT KUMAR MOHAPTRA	SUNIL KUMAR SWAIN VS	// 0 //
178	D-WA/1422/2024 WA/377/2024	UCO BANK, BALASORE VS SURESH KUMAR BEHERA	SUNIL KUMAR SWAIN VS	// 0 //
179	D-WA/1413/2024 WA/378/2024	UCO BANK, BALASORE VS MUNA JENA	SUNIL KUMAR SWAIN VS	// 0 //
180	D-WA/1421/2024 WA/379/2024	UCO BANK, BALASORE VS RANJAN SAHOO	SUNIL KUMAR SWAIN VS	// 0 //
181	D-WA/1423/2024 WA/380/2024	UCO BANK, BALASORE VS NIRANJAN PARIDA	SUNIL KUMAR SWAIN VS	// 0 //

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182	D-WA/1425/2024 WA/381/2024	UCO BANK, BALASORE VS SUSHANTA KUMAR DAS	SUNIL KUMAR SWAIN VS	// 0 //
183	D-WA/1424/2024 WA/382/2024	UCO BANK, BALASORE VS PABITRA BEHERA	SUNIL KUMAR SWAIN VS	// 0 //
184	D-WA/2727/2024 WA/383/2024	UCO BANK, BBSR. VS DEBASISH MOHAPATRA	SUNIL KUMAR SWAIN VS	// 0 //
185	D-WA/11214/2024 WA/384/2024	STATE OF ODISHA VS AKSHYA KUMAR PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
186	D-WA/11254/2024 WA/385/2024	STATE OF ODISHA VS UMAKANTA KARAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
187	D-WA/11241/2024 WA/386/2024	STATE OF ODISHA VS JAGAMOHAN DASH	BIPLAB MOHANTY,A.G.A VS	// 0 //
188	D-WA/12077/2024 WA/387/2024	VICE CHANCELLOR,OUAT, BBSR VS PRADEEP KUMAR BEHERA	MANOJ KUMAR KHUNTIA VS	// 0 //
189	D-WA/12225/2024 WA/388/2024	STATE OF ODISHA VS SUDHAKAR SAHOO	SANGRAM JENA,A.G.A VS	// 0 //
190	D-WA/12177/2024 WA/389/2024	STATE OF ODISHA VS ISWAR CHANDRA BEHERA	SANGRAM JENA,A.G.A VS	// 0 //
191	D-WA/12193/2024 WA/390/2024	STATE OF ODISHA VS MANABHANJAN MAHAPATRA	SANGRAM JENA,A.G.A VS	// 0 //
192	D-WA/12168/2024 WA/391/2024	STATE OF ODISHA VS BRAJAKISHOR MISHRA	SANGRAM JENA, A.G.A. VS	// 0 //
193	D-WA/12201/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//

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	WA/392/2024	VS	VS	0
		PRASANNA KUMAR PRADHAN		//
194	D-WP(C)/11575/2024	SMRUTI RANJAN MOHANTY @ SMRUTI RANJ MOHANTY	MANMAYA KUMAR DASH	//
	WP(C)/6737/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/11590/2024	SRIKANTA RATH	SASWATI MOHAPATRA	//
	WP(C)/6738/2024	VS	VS	0
		ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK		//
196	D-WP(C)/12382/2024	M/S DIMOND AGRO VET, MAYURBHANJ	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/6739/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/12366/2024	M/S. KONARK ELECTRONIX, SUNDERGARH	SUVENDU KUMAR RAY	//
	WP(C)/6740/2024	VS	VS	0
		CHIEF MANAGER CUM A.O., BANK OF BARODA		//
198	D-WP(C)/9081/2024	PARIKSHITA PATRA	DEBASIS TRIPATHY	//
	WP(C)/6741/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/11586/2024	SUBRAT KUMAR MALLIK	SUBHADUTTA ROUSTRAY	//
	WP(C)/6742/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/7880/2024	SUDHAKAR TRIPATHY	NIRANJAN PANDA	//
	WP(C)/6743/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/7043/2024	M/S. STEER OVERSEAS PVT. LTD.	KAJAL SAHOO	//
	WP(C)/6744/2024	VS	VS	0
		ADDITIONAL COMMISSIONER OF STATE TAX(APPEAL),BALASORE		//
202	D-WP(C)/5805/2024	ASISH KUMAR SAMAL	SIDDHARTHA SAMAL	//
	WP(C)/6745/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/7858/2024	KAILASH CHANDRA NAYAK	NIRANJAN PANDA	//
	WP(C)/6746/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/6843/2024	DURGA MADHAB PRADHAN	NIRANJAN PANDA	//
	WP(C)/6747/2024	VS	VS	0

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205	D-WP(C)/9969/2024 WP(C)/6748/2024	STATE OF ODISHA BANALATA PRADHAN VS	BIJAY KUMAR MOHANTY VS	// // 0
206	D-WP(C)/7565/2024 WP(C)/6749/2024	STATE OF ODISHA GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCE COLLEGE, PURI VS	DEVI PRASAD DASH VS	// // 0
207	D-WP(C)/6850/2024 WP(C)/6750/2024	THE COMMISSIONER-CUM-SECY., DEPT. OF H AND FW, BBSR DHYANA RANJAN SAHU VS	NIRANJAN PANDA VS	// // 0
208	D-WP(C)/8399/2024 WP(C)/6751/2024	STATE OF ODISHA NARAYAN BHOL VS	PRAGNAYA NANDA PATTNAIK VS	// // 0
209	D-WP(C)/11587/2024 WP(C)/6752/2024	MINISTRY OF INFORMATION AND BROADCASTING, GOVT. OF INDIA PRADYUMNA KUMAR DAS VS	SASWATI MOHAPATRA VS	// // 0
210	D-WP(C)/8938/2024 WP(C)/6753/2024	ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK KODANDADHARA NAYAK VS	BIBHUTI BHUSAN MISHRA VS	// // 0
211	D-WP(C)/10715/2024 WP(C)/6754/2024	STATE OF ODISHA S.K. JAHIR VS	BITAS KUMAR SWAIN VS	// // 0
212	D-WP(C)/11918/2024 WP(C)/6755/2024	STATE OF ODISHA TARANIDHAR BEHERA VS	PRABODHA CHANDRA NAYAK VS	// // 0
213	D-WP(C)/7791/2024 WP(C)/6756/2024	COMMN., OF CT AND GST, VANIJYAKAR, CUTTACK DAMAYANTI SWAIN VS	BHABANI SANKAR MISHRA VS	// // 0
214	D-WP(C)/11423/2024 WP(C)/6757/2024	STATE OF ORISSA GANESH PARIDA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
215	D-WP(C)/10153/2024 WP(C)/6758/2024	STATE OF ODISHA KRISHNA ORAM VS	KOUSIK ANANDA GURU VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/7333/2024 WP(C)/6759/2024	SOGARA BIBI VS THE SECY., ANIMAL HUSBANDRY AND VETERINARY SERVICES, GOVT. OF ODISHA, BBSR	DIVYA MAHAJAN VS	// 0
217	D-WP(C)/10235/2024 WP(C)/6760/2024	RAKESH PANDA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0
218	D-WP(C)/10240/2024 WP(C)/6761/2024	BASANTI PRAVA SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0
219	D-WP(C)/11006/2024 WP(C)/6762/2024	ISWAR CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0
220	D-WP(C)/10963/2024 WP(C)/6763/2024	RAMAKANT KAR VS GOVT. OF INDIA, MUMBAI	SAMEER KUMAR DAS VS	// 0
221	D-WP(C)/10297/2024 WP(C)/6764/2024	RAJENDRA NATH NAYAK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0
222	D-WP(C)/6851/2024 WP(C)/6765/2024	RASMITA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0
223	D-WP(C)/11925/2024 WP(C)/6766/2024	HALADHAR GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0
224	D-WP(C)/11983/2024 WP(C)/6767/2024	MATAJEE SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0
225	D-WP(C)/11991/2024 WP(C)/6768/2024	BIMALA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0
226	D-WP(C)/11968/2024 WP(C)/6769/2024	DEBAR MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0
227	D-WP(C)/11953/2024	CHEMTU MAHANTA @ PITABASH MAHANTA	AMIT PRASAD BOSE	//

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	WP(C)/6770/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12295/2024 WP(C)/6771/2024	SRINIBAS PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
229	D-WP(C)/11928/2024 WP(C)/6772/2024	HEMALATA GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
230	D-WP(C)/11929/2024 WP(C)/6773/2024	BASANTI MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
231	D-WP(C)/12303/2024 WP(C)/6774/2024	GIRISHA CHANDRA SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
232	D-WP(C)/11936/2024 WP(C)/6775/2024	HANU MUNDA @ GOURANGA MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/12299/2024 WP(C)/6776/2024	NRUSINGH CHARAN BARAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
234	D-WP(C)/11941/2024 WP(C)/6777/2024	PARAMANANDA MAHANTA @ PREMANANDA MOHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/11950/2024 WP(C)/6778/2024	MEENA KUMARI MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/11945/2024 WP(C)/6779/2024	SRIRAM MUNDA @ DANA MUNDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
237	D-WP(C)/11947/2024 WP(C)/6780/2024	MANOJ MAHANTA @ MANOJ KUMAR MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/12289/2024 WP(C)/6781/2024	NARESH KUMAR PANDA VS	MANAS PATI VS	// 0

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239	D-WP(C)/11943/2024 WP(C)/6782/2024	STATE OF ODISHA ABANI KUMAR GIRI VS	AMIT PRASAD BOSE VS	// // 0
240	D-WP(C)/11949/2024 WP(C)/6783/2024	STATE OF ODISHA SABITRI NAIK VS	AMIT PRASAD BOSE VS	// // 0
241	D-WP(C)/10506/2024 WP(C)/6784/2024	STATE OF ODISHA SUBHALAXMI SAHOO VS	BIBHUTI BHUSAN BEHERA VS	// // 0
242	D-WP(C)/11972/2024 WP(C)/6785/2024	STATE OF ODISHA MATU MUNDA VS	AMIT PRASAD BOSE VS	// // 0
243	D-WP(C)/11974/2024 WP(C)/6786/2024	STATE OF ODISHA SRIMATI MUNDA VS	AMIT PRASAD BOSE VS	// // 0
244	D-WP(C)/6218/2024 WP(C)/6787/2024	STATE OF ODISHA GOURANGA CHARAN BARIK VS	SURENDRA KUMAR SAHOO VS	// // 0
245	D-WP(C)/10284/2024 WP(C)/6788/2024	STATE OF ODISHA AJIT KUMAR MALLIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
246	D-WP(C)/11326/2024 WP(C)/6789/2024	STATE OF ODISHA M/S. GOBARDHAN DWARY, BALASORE VS	MADHAB LAL AGARWAL VS	// // 0
247	D-WP(C)/11264/2024 WP(C)/6790/2024	CHIEF COMMNR. OF CT AND GST, CUTTACK PUSKAR BISWAL VS	SAMEER KUMAR DAS VS	// // 0
248	D-WP(C)/12091/2024 WP(C)/6791/2024	STATE OF ODISHA DILLIP KUMAR BEHERA VS	PRANAB RANJAN CHHATOI VS	// // 0
249	D-WP(C)/11333/2024 WP(C)/6792/2024	COLLECTOR, JAGATSINGHPUR M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KENDRAPARA VS	ADITYA NARAYAN RAY VS	// // 0
		COMMNR. OF INCOME TAX (EXEMPTION), HYDERABAD		//

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250	D-WP(C)/12336/2024 WP(C)/6793/2024	SOUMYA SOURAV DEBTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
251	D-WP(C)/10276/2024 WP(C)/6794/2024	NAKULA CHANDRA SPECIAL SCHOOL FOR DEAF AND DUMB, TENTOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/9018/2024 WP(C)/6795/2024	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
253	D-WP(C)/8416/2024 WP(C)/6796/2024	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/10683/2024 WP(C)/6797/2024	TAPAN KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
255	D-WP(C)/7822/2024 WP(C)/6798/2024	KUMUDINI SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
256	D-WP(C)/9905/2024 WP(C)/6799/2024	KRUSHNA BAIRAGI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
257	D-WP(C)/12655/2024 WP(C)/6800/2024	M/S. BCC-MONALISHA (JV), JAJPUR VS CT AND GST OFFICER, JAJPUR	MADHAB LAL AGARWAL VS	// 0 //
258	D-WP(C)/11610/2024 WP(C)/6801/2024	DR. SURESH CHANDRA KAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
259	D-WP(C)/12352/2024 WP(C)/6802/2024	SUNANDA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
260	D-WP(C)/12418/2024 WP(C)/6803/2024	LAKHESWAR SATPATHY VS BRANCH MANAGER, ODISHA GRAMYA BANK, TELENGAPENTHA, CUTTACK	ASHIS RANJAN MOHANTY VS	// 0 //
261	D-WP(C)/12169/2024	M/S. UTKAL COAL MINING INDIA PVT. LTD., ANDHRA PRADESH	AKASH ACHARYA	//

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	WP(C)/6804/2024	VS NATIONAL ALUMINIUM COMPANY LTD., BHUBANESWAR	VS	0 //
262	D-WP(C)/9534/2024 WP(C)/6805/2024	SCHOOL MANAGING COMMITTEE OF KHARIGARA, CUTTACK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
263	D-WP(C)/12021/2024 WP(C)/6806/2024	NIRANJAN DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
264	D-WP(C)/12560/2024 WP(C)/6807/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HRD , BHADRAK VS STATE OF ODISHA	ARYA DASH VS	// 0 //
265	D-WP(C)/11037/2024 WP(C)/6808/2024	KESHABA CHANDRA NATH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
266	D-WP(C)/12392/2024 WP(C)/6809/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/9417/2024 WP(C)/6810/2024	MRUTUNJAYA DHAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
268	D-WP(C)/11393/2024 WP(C)/6811/2024	BUDHIA SAMAL VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// 0 //
269	D-WP(C)/12396/2024 WP(C)/6812/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
270	D-WP(C)/9257/2024 WP(C)/6813/2024	SAROJINI SETHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
271	D-WP(C)/12338/2024 WP(C)/6814/2024	BISWAJIT BAGHA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
272	D-WP(C)/11609/2024 WP(C)/6815/2024	DURGAMADHAB PATNAYAK VS	LALATENDU SAMAL VS	// 0

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273	D-WP(C)/9159/2024 WP(C)/6816/2024	PRINCIPAL SECY, GOVT OF ODISHA TILOTTAMA JENA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0 //
274	D-WP(C)/12447/2024 WP(C)/6817/2024	RAJANI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
275	D-WP(C)/12285/2024 WP(C)/6818/2024	SAROJ KUMAR KARNA VS SECY TO GOVT, S AND ME DEPT, BBSR	MANAS PATI VS	// 0 //
276	D-WP(C)/11919/2024 WP(C)/6819/2024	DR. PRASANNA KUMAR SAMANTA VS STATE OF ODISHA	PRABHAS RANJAN DASH VS	// 0 //
277	D-WP(C)/11596/2024 WP(C)/6820/2024	LALIE SHAW VS COMMNR. CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
278	D-WP(C)/11567/2024 WP(C)/6821/2024	MINI NAYAK VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
279	D-WP(C)/11582/2024 WP(C)/6822/2024	M/S. SHIVAM CONDEV PVT. LTD., BBSR VS THE PRINCIPAL COMMISSIONER COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
280	D-WP(C)/12304/2024 WP(C)/6823/2024	LEENA PASAYAT VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
281	D-WP(C)/11762/2024 WP(C)/6824/2024	AMITA AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
282	D-WP(C)/6219/2024 WP(C)/6825/2024	CHAITANYA BARIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
283	D-WP(C)/12688/2024 WP(C)/6826/2024	ANSHUL JAIN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	// 0 //

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284	D-WP(C)/12461/2024 WP(C)/6827/2024	KAMALAKANTA MALLICK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
285	D-WP(C)/12457/2024 WP(C)/6828/2024	GOLAPI BADEK VS MCL., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
286	D-WP(C)/12680/2024 WP(C)/6829/2024	SANJAY JAIN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
287	D-WP(C)/12093/2024 WP(C)/6830/2024	MAHADEBA MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
288	D-WP(C)/12549/2024 WP(C)/6831/2024	M/S. GOURAV CONSTRUCTION, SUNDARGARH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
289	D-WP(C)/11614/2024 WP(C)/6832/2024	CHANDRAKALA BEJ VS UNION BANK OF INDIA, BALASORE	DIGAMBAR SETHI VS	// 0 //
290	D-WP(C)/12367/2024 WP(C)/6833/2024	TEJRAJ PATI VS M.C.L., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
291	D-WP(C)/12453/2024 WP(C)/6834/2024	UMA DANDASENA VS MCL., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
292	D-WP(C)/12187/2024 WP(C)/6835/2024	RAMESH CHANDRA GOUDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
293	D-WP(C)/10718/2024 WP(C)/6836/2024	PRAJA RANJAN MEHER VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
294	D-WP(C)/11478/2024 WP(C)/6837/2024	KARMENDRA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
295	D-WP(C)/10712/2024	SURENDRA BHOSAGAR	BANSHIDHAR SATAPATHY	//

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	WP(C)/6838/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10314/2024 WP(C)/6839/2024	RAMHARI SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
297	D-WP(C)/12638/2024 WP(C)/6840/2024	SINGRAI TUDU VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
298	D-WP(C)/12643/2024 WP(C)/6841/2024	JAGABANDHU BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
299	D-WP(C)/11260/2024 WP(C)/6842/2024	SAI PRASAD SAMAL VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
300	D-WP(C)/12768/2024 WP(C)/6843/2024	OM KUMAR BALIARSINGH VS CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK	MAHESH SETHI VS	// 0 //
301	D-WP(C)/11551/2024 WP(C)/6844/2024	M/S SRI DURGA CABLES PVT. LTD., CUTTACK VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
302	D-WP(C)/10809/2024 WP(C)/6845/2024	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
303	D-WP(C)/12051/2024 WP(C)/6846/2024	PUJA NAIK VS MAHANADI COAL FIELDS LTD., ANGUL	AMARENDRA MALLICK VS	// 0 //
304	D-WP(C)/12142/2024 WP(C)/6847/2024	M/S CHANAKYA HOSPITAL, CUTTACK VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
305	D-WP(C)/11821/2024 WP(C)/6848/2024	LALIT KUMAR KANOJE VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
306	D-WP(C)/12005/2024 WP(C)/6849/2024	AJAYA KUMAR NAYAK VS	DHANESWAR BEHERA VS	// 0

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307	D-WP(C)/12722/2024 WP(C)/6850/2024	STATE OF ODISHA M/S.SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // ()
308	D-WP(C)/12012/2024 WP(C)/6851/2024	STATE OF ODISHA SURENDRA KUMAR SAHU VS	DHANESWAR BEHERA VS	// // ()
309	D-WP(C)/12066/2024 WP(C)/6852/2024	STATE OF ODISHA BIPRA RANJAN BEURA VS	ULLASH CHANDRA MOHANTY VS	// // ()
310	D-WP(C)/11923/2024 WP(C)/6853/2024	STATE OF ODISHA SWARNAPRAVA SAHOO VS	RAJIB RATH VS	// // ()
311	D-WP(C)/12551/2024 WP(C)/6854/2024	STATE OF ODISHA SUBASH CHANDRA MAHANTA VS	LAXMIKANTA MOHANTY VS	// // ()
312	D-WP(C)/10250/2024 WP(C)/6855/2024	STATE OF ODISHA M/S.NAGENDRA INFRA-PROJECTS PVT.LTD., VS	AMITAV DAS VS	// // ()
313	D-WP(C)/10349/2024 WP(C)/6856/2024	STATE OF ODISHA SABITA BAIDYA VS	PRAFULLA CHANDRA DAS VS	// // ()
314	D-WP(C)/9048/2024 WP(C)/6857/2024	STATE OF ODISHA SARAT KUMAR KAR VS	LAXMINARAYAN RAYATSINGH VS	// // ()
315	D-WP(C)/12591/2024 WP(C)/6858/2024	STATE OF ODISHA JYOTI RANJAN BAINZIA VS	RAMDAS ACHARY VS	// // ()
316	D-WP(C)/8250/2024 WP(C)/6859/2024	STATE OF ODISHA SASMITA MOHARANA VS	LAXMAN PRADHAN VS	// // ()
317	D-WP(C)/6220/2024 WP(C)/6860/2024	STATE OF ODISHA SANTOSH KUMAR BINDHANI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // ()

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318	D-WP(C)/9481/2024 WP(C)/6861/2024	BINAYAK RANJAN KAR VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
319	D-WP(C)/12554/2024 WP(C)/6862/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
320	D-WP(C)/12818/2024 WP(C)/6863/2024	SUDIPTA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
321	D-WP(C)/12566/2024 WP(C)/6864/2024	KANHU CHARAN KARNA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	D-WP(C)/11484/2024 WP(C)/6865/2024	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
323	D-WP(C)/12572/2024 WP(C)/6866/2024	GAYEKILNA SABAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
324	D-WP(C)/9484/2024 WP(C)/6867/2024	RAMAKANTA HOTA VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
325	D-WP(C)/11098/2024 WP(C)/6868/2024	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/12381/2024 WP(C)/6869/2024	MD. NISHAD ALLAM VS R.T.O., KEONJHAR	CHANDAN MISHRA VS	// 0 //
327	D-WP(C)/12523/2024 WP(C)/6870/2024	SOUMYA RANJAN DANDSENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
328	D-WP(C)/12483/2024 WP(C)/6871/2024	PARESH KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
329	D-WP(C)/12526/2024	JHASKETAN BHAISAL	SHASHI BHUSAN JENA	//

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	WP(C)/6872/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/12498/2024 WP(C)/6873/2024	LILABATI BEHERA VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// () //
331	D-WP(C)/12292/2024 WP(C)/6874/2024	VIKRAM NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
332	D-WP(C)/12444/2024 WP(C)/6875/2024	BRAJA KISHORE DAS VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// () //
333	D-WP(C)/12384/2024 WP(C)/6876/2024	SHAIK JAIRUDDIN VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// () //
334	D-WP(C)/11308/2024 WP(C)/6877/2024	BHARATEE MAHANAND VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
335	D-WP(C)/12410/2024 WP(C)/6878/2024	HAREKRUSHNA JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
336	D-WP(C)/12827/2024 WP(C)/6879/2024	DEEPEN KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
337	D-WPCRL/6292/2024 WPCRL/25/2024	MADHURI BIDIKA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	RAYAGADA TOWN /343 /2023 () //
338	D-ABLAPL/7575/2024 ABLAPL/2943/2024	AJAY KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /119 /2024 () //
339	D-ABLAPL/7852/2024 ABLAPL/2944/2024	BIJAY BARUA @ BARWA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KUTRA /50 /2024 () //
340	D-ABLAPL/7614/2024 ABLAPL/2945/2024	JAGANATH POLAI @ JAGA POLAI @ JAGANNATH PALAI VS	GOURAV MOHANTY VS	ASKA /260 /2012 ()

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341	D-ABLAPL/7705/2024 ABLAPL/2946/2024	STATE OF ODISHA ANANDA CHANDRA SAHOO VS	SANJIT KUMAR DAS VS	// DHARMASALA /443 /2021 ()
342	D-ABLAPL/7980/2024 ABLAPL/2947/2024	STATE OF ODISHA PRADEEP CHANDRA MISHRA VS	ALOK KUMAR PANDA VS	// CANTONMENT ROAD /14 /2024 ()
343	D-ABLAPL/7748/2024 ABLAPL/2948/2024	STATE OF ODISHA RANJIT RAY @ RANJEET RAI VS	BIDYADHAR PANDA VS	// BRAJARAJNAGAR /267 /2023 ()
344	D-ABLAPL/6906/2024 ABLAPL/2949/2024	STATE OF ODISHA MAHESWAR PARIDA VS	JAYADEBA BEHERA VS	// RANPUR /77 /2024 ()
345	D-ABLAPL/7847/2024 ABLAPL/2950/2024	STATE OF ODISHA KISHAN PARIDA @ KISAN VS	SATYABRATA DASH VS	// JENAPUR /85 /2024 ()
346	D-ABLAPL/7848/2024 ABLAPL/2951/2024	STATE OF ODISHA TRILOCHAN PARIDA @ TIKAN VS	SATYABRATA DASH VS	// JENAPUR /85 /2024 ()
347	D-ABLAPL/7814/2024 ABLAPL/2952/2024	STATE OF ODISHA SHANTANU MOHANTY @ SANTAN VS	RAKESH KUMAR SARANGI VS	// JENAPUR /85 /2024 ()
348	D-ABLAPL/7998/2024 ABLAPL/2953/2024	STATE OF ODISHA SASIKANTA DAS @ RAJA DAS VS	MITHUN DAS VS	// KENDRAPARA /39 /2024 ()
349	D-ABLAPL/8078/2024 ABLAPL/2954/2024	STATE OF ODISHA SRIKANTA DAS VS	HEMANTA KUMAR MOHANTA VS	// BADSАHI /65 /2024 ()
350	D-ABLAPL/3091/2024 ABLAPL/2955/2024	STATE OF ODISHA RAGHUNATH PATRA VS	AMULYA RATNA PANDA VS	// BALIAPAL /211 /2023 ()
351	D-ABLAPL/8079/2024 ABLAPL/2956/2024	STATE OF ODISHA JOGENDRA TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// GOLAMUNDA /36 /2024 () //

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352	D-ABLAPL/5798/2024 ABLAPL/2957/2024	TRINATH BALIARSINGH @ TRINATH BALIHARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	DELANGA /54 /2017 () //
353	D-ABLAPL/8091/2024 ABLAPL/2958/2024	DHANAMANI BHOTRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /28 /2024 () //
354	D-ABLAPL/8098/2024 ABLAPL/2959/2024	LILIBALA @ LILI PANDA VS STATE OF ODISHA	RAJENDRA BADUMAHAPATRA VS	PURI SADAR /101 /2024 () //
355	D-ABLAPL/8123/2024 ABLAPL/2960/2024	ARUNA PRADHAN @ PAHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /93 /2024 () //
356	D-ABLAPL/7863/2024 ABLAPL/2961/2024	PAPULI @ PARAMANANADA RANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /97 /2024 () //
357	D-ABLAPL/7627/2024 ABLAPL/2962/2024	PRASANTA MOHAPATRA VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	PARJANG /115 /2024 () //
358	D-ABLAPL/7966/2024 ABLAPL/2963/2024	MANOJ MAJHI @ MANORANJAN MAJHI VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	CHANDRASEKHARPUR /156 /2023 () //
359	D-ABLAPL/7670/2024 ABLAPL/2964/2024	UPENDRA KUMAR RAI VS STATE OF ODISHA	BIDYADHAR PANDA VS	BRAJARAJNAGAR /65 /2024 () //
360	D-ABLAPL/7854/2024 ABLAPL/2965/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	BANSADA /78 /2024 () //
361	D-ABLAPL/8141/2024 ABLAPL/2966/2024	ASIT NANDA @ PAPI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASARATHPUR /108 /2023 () //
362	D-ABLAPL/7999/2024 ABLAPL/2967/2024	SILU DAS @ BIJAY DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALASORE SADAR /62 /2024 () //
363	D-ABLAPL/8120/2024	NIROD NATHSHARMA	AJAYA NAYAK	NIMAPADA /171 /2019

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	ABLAPL/2968/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8147/2024 ABLAPL/2969/2024	KAMALAKANTA SAHU @ PAPU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000131/2024
365	D-ABLAPL/8165/2024 ABLAPL/2970/2024	MINI NAYAK @ MINA NAYAK VS STATE OF ODISHA	MAHES DAS VS	KUMBHARAPARA /70 /2024 () //
366	D-ABLAPL/8237/2024 ABLAPL/2971/2024	LAXMAN BHUTIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANARAPAL /63 /2024 () //
367	D-ABLAPL/8179/2024 ABLAPL/2972/2024	JHAMPDA @ PASHUPATI BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /20 /2024 () //
368	D-ABLAPL/8210/2024 ABLAPL/2973/2024	TUKUNA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /129 /2024 () //
369	D-ABLAPL/7951/2024 ABLAPL/2974/2024	SRIPATI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /175 /2024 () //
370	D-ABLAPL/8290/2024 ABLAPL/2975/2024	TUNA BHOI @ TUNA CHARAN BHOI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	PAHALA /2 /2024 () //
371	D-ABLAPL/6968/2024 ABLAPL/2976/2024	RABINDRA MAJHI VS STATE OF ODISHA	TRINATH SINGH LAL VS	JEYPORE SADAR /31 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000140/2023
372	D-ABLAPL/8240/2024 ABLAPL/2977/2024	PAPU PRADHAN @ PAPUN PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /74 /2024 () //
373	D-ABLAPL/7043/2024 ABLAPL/2978/2024	SUNIL KUMAR BHATTARAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALIANTA P.S. /109 /2023 () //
374	D-ABLAPL/7571/2024 ABLAPL/2979/2024	UDASINI SAHOO VS	SURYAKANTA DWIBEDI VS	JHUMPURA /116 /2022 ()

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375	D-ABLAPL/8225/2024 ABLAPL/2980/2024	STATE OF ODISHA SANJUKTA MANASINGH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /90 /2024 ()
376	D-ABLAPL/8232/2024 ABLAPL/2981/2024	STATE OF ODISHA BABURAM SWAIN VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /93 /2024 ()
377	D-ABLAPL/8233/2024 ABLAPL/2982/2024	STATE OF ODISHA UDAYA NARAYAN ROUT VS	PURNA CHANDRA MOHARANA VS	// JENAPUR /94 /2024 ()
378	D-ABLAPL/8246/2024 ABLAPL/2983/2024	STATE OF ODISHA RAKHAYAK BEHERA @ RAKSHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /168 /2024 ()
379	D-ABLAPL/8253/2024 ABLAPL/2984/2024	STATE OF ODISHA BIJAY KUMAR DASH @ BIJAY KUMAR DAS VS	JYOTIRMAYA SAHOO VS	// ANGUL TOWN /149 /2024 ()
380	D-ABLAPL/8234/2024 ABLAPL/2985/2024	STATE OF ODISHA SANJAY JENA @ KALIA VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /26 /2024 ()
381	D-ABLAPL/8258/2024 ABLAPL/2986/2024	STATE OF ODISHA SHYAMA DURGA @ SHYAMA CHHATRIA VS	SURYAKANTA DWIBEDI VS	// KEGAON /171 /2021 ()
382	D-ABLAPL/6895/2024 ABLAPL/2987/2024	STATE OF ODISHA GOPINATH GIRI VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /44 /2024 ()
383	D-ABLAPL/8314/2024 ABLAPL/2988/2024	STATE OF ODISHA SISIR KUMAR MALLICK VS	BHARAT JALLI VS	// INFOVALLY UPD BHUBANESWAR /36 / ()
384	D-ABLAPL/8317/2024 ABLAPL/2989/2024	STATE OF ODISHA SUNIL BEHERA VS	BHARAT JALLI VS	// BADAGODA P.S. /63 /2021 ()
385	D-ABLAPL/7337/2024 ABLAPL/2990/2024	STATE OF ODISHA D. AMIR VS	SARTHAK MISHRA VS	// BHANJANAGAR /169 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/8330/2024 ABLAPL/2991/2024	MADAN MOHAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /130 /2024 () //
387	D-ABLAPL/7767/2024 ABLAPL/2992/2024	KALIA@PRADIP PANDA@PRADIP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /288 /2023 () //
388	D-ABLAPL/8343/2024 ABLAPL/2993/2024	MINATI MALLIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /72 /2024 () //
389	D-ABLAPL/7785/2024 ABLAPL/2994/2024	PRATIMA KODAMA SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /33 /2022 () //
390	D-ABLAPL/7924/2024 ABLAPL/2995/2024	JUGAL KISHORE SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PARJANG /123 /2024 () //
391	D-ABLAPL/8298/2024 ABLAPL/2996/2024	BANITA DEHURY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /220 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000097/2022
392	D-ABLAPL/4957/2024 ABLAPL/2997/2024	NARESH KHARSEL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GOLAMUNDA /199 /2023 () //
393	D-ABLAPL/7114/2024 ABLAPL/2998/2024	GANESH SETHI@SAMBHU SETHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /81 /2021 () //
394	D-ABLAPL/6651/2024 ABLAPL/2999/2024	CHANDANA @ CHANDAN BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /94 /2024 () //